

provision of Rs. 195 crores for 1996-97 for giving better deal to the poor in rural areas;

(b) if so, the details of areas proposed to be covered under (i) Drought Prone Area Programme and (ii) Desert Development Programme; and

(c) the amount earmarked for each State under this programme during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) An amount of Rs. 6437 crore has been provided in the Central Budget for the Department of Rural Employment and Poverty Alleviation during 1996-97, out of which Rs. 125 crores and Rs. 100 crores has been earmarked for Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) respectively.

(b) 947 Blocks in 149 Districts of 13 States are covered under DPAP and 227 Blocks in 36 Districts of 7 States are under DDP respectively.

(c) The allocation made for each State under DPAP and DDP during 1996-97 is given in the enclosed Statement.

(Rs. in lakhs)

S.No.	Name of States	Allocation for 1996-97	Central Share
1	2	3	4
<i>Drought Prone Areas Programme (DPAP)</i>			
1.	Andhra Pradesh	2755.00	1377.50
2.	Bihar	2245.00	1122.50
3.	Gujarat	1545.00	772.50
4.	Himachal Pradesh	165.00	82.50
5.	Jammu & Kashmir	495.00	247.50
6.	Karnataka	2290.00	1145.00
7.	Madhya Pradesh	3752.00	1876.00
8.	Maharashtra	4295.00	2147.50
9.	Orissa	1045.00	522.50
10.	Rajasthan	871.00	435.50
11.	Tamil Nadu	1485.00	742.50
12.	Uttar Pradesh	2185.00	1092.50
13.	West Bengal	640.00	320.00
Total		23768.00	11884.00

*Desert Development Programme (DDP)*

1.	Andhra Pradesh	540.00	405.00
2.	Gujarat	1814.00	1593.00
3.	Haryana	649.00	604.00
4.	Himachal Pradesh	500.00	500.00

1	2	3	4
5.	Jammu and Kashmir	1000.00	1000.00
6.	Karnataka	732.00	548.00
7.	Rajasthan	5258.00	5258.00
Total		10493.00	9908.00

**Supply of Gas**

68. SHRI DILEEP SANGHANI :  
SHRI SHANTILAL PARSOTAMDAS PATEL :  
SHRI CHHITUBHAI GAMIT :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Gujarat has been requesting the Union Government for the supply of Gas to Pipavav power project for a long time;

(b) if so, the details thereof;

(c) whether gas was to be supplied from Oman gas pipeline project which has since been abandoned by that Government;

(d) if so, the details thereof;

(e) whether the Government have decided now to supply from the Tapti Oilfield to this power project; and

(f) if not, the reasons thereof and the alternative arrangement proposed by the Government for the supply of Gas to Pipavav Power project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Requests have been received from time to time from the Government of Gujarat for allocation of gas to the Pipavav power project.

(c) and (d). Linkages for the gas proposed to be imported from Oman and yet to be decided.

(e) and (f). It has been decided to take the gas from Mid-Tapti and South Tapti to Hazira to meet existing commitments at Hazira and along the HBJ pipeline. The Government of Gujarat has been advised to base the Pipavav power project on alternative fuels.

[Translation]

**MPLADS**

69. SHRI K.D. SULTANPURI : Will the Minister of STATE FOR PLANNING & PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether many States have not been allocated funds this year to carry out development works in their respective States under MPLADS;

(b) if so, the details thereof and reasons therefor, State-wise; and

(c) whether the Government will allocate funds to such States at the earliest for the implementation of this programme and whether any final date is likely to be fixed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). The funds under MPLADS are released directly to the District Collectors. Orders have already been issued sanctioning Rs.50 lakh per MP as first instalment for the year 1996-97. The actual release of funds for this year is regulated having due regard to available unspent balances with the Collectors.

Funds have been released in many cases on the basis of the requisitions received from the Collectors. The remaining cases, funds have not been released for reasons such as non-receipt of requisition from Collectors, availability of substantial unspent balance etc. Further release are being expedited. However, it is not practical to prescribe a time limit for release of funds because it depends upon the Collectors furnishing the requisite information.

[English]

#### World Bank Assistance

70. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :

(a) whether any meeting was held during the recent visit of World Bank President in New Delhi with the Ministry;

(b) if so, the details thereof;

(c) if not, the projects Ministry is contemplating to get World Bank assistance; and

(d) the number out of them which are in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No, Sir.

(b) Question does not arise.

(c) One proposal from the Government of Maharashtra for the Bombay Urban Infrastructure Project has been posed to the World Bank for financial assistance. Besides this project proposal, Bank assistance in a few more projects relating to water supply and sanitation. The details of these projects are in the enclosed statement.

(d) No project in West Bengal has been proposed for World Bank assistance so far.

#### STATEMENT

##### List of Urban Water Supply & Sanitation Projects contemplated for World Bank Assistance

1. II Hyderabad Water Supply & Sewerage project	Rs. 640.00 crores
2. III Madras Water Supply & Sanitation project	Rs. 1105.190 crores
3. Jaipur Water Supply & Sanitation project	Rs. 442.40 Crores
4. Punjab Water Supply & Sanitation Project	Rs. 283.47 Crores
5. Maharashtra Water Supply & Sewerage Project II	Rs. 863.0 Crores
6. Bombay IV-Middle Vaitarna Water Supply Project	Rs. 570 to Rs.936 Crores
7. New Gujarat Water Supply Project (Mehsana)	Rs. 583.18 Crores
8. Augmentation of Water Supply & Sewerage Scheme for Nagpur.	Rs. 1941.165 Crores

[Translation]

#### World Bank Loan to Power Projects

71. SHRI VIRENDRA KUMAR SINGH : Will the PRIME MINISTER be please to state :

(a) the total loans received from the World Bank for the improvement and development of power sector in Bihar;

(b) whether the said loans have been fully utilised;

(c) if so, the details thereof; and

(d) the time by which the Navinagar Thermal Power Projects is likely to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). World Bank has sanctioned a loan of US \$ 1.5 million to Bihar to undertake diagnostic studies for reforming/restructuring its power sector with the help of international consultants. An amount of US \$ 0.17 million has been utilised upto 30.9.1996.

(d) Nabinagar Thermal Power Project is being presently posed for development as a Mega Power Project through the private sector. The commissioning schedule could be indicated only on award of project and financial closure.